

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO. 2614  
TO BE ANSWERED ON 04<sup>TH</sup> AUGUST, 2023**

**AYUSH MEDICINE CENTRES**

**2614. SHRI RAJESHBHAI CHUDASAMA:**

Will the Minister of **AYUSH** be pleased to state:

- (a) the number of AYUSH medicine centres set up across the country during the last five years and the current year, State/UT-wise;
- (b) whether the Government has sought any feedback from the States and Union territories regarding popularity of such medicines;
- (c) if so, the details thereof along with the steps taken/proposed to be taken to upgrade this system and if not, the reasons therefor; and
- (d) whether the funds allocated have been properly utilised during the last five years and the current year and if so, the details thereof?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) to (c) Public health being a State subject, setting up of AYUSH medicine centres in the country comes under the purview of respective State/UT Government. Further, Ministry of Ayush is implementing the Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments for overall development and promotion of Ayush systems in the country to popularize the same in community and supporting the efforts of States/UTs by providing financial assistance to them under different activities as per the provision of NAM guidelines against their submitted State Annual Action Plans (SAAPs). Under NAM, there is a provision of financial assistance for the establishment of 50/30//10 bedded integrated Ayush hospitals and accordingly State/UT Governments may avail the eligible financial assistance by submitting the suitable proposals through SAAPs as per the NAM guidelines. As per the proposals received from the State/UT Governments, Ministry of Ayush has supported 137

Integrated Ayush hospitals during last five years. The State/UT-wise no. of approved Integrated Ayush hospitals is furnished in **Annexure I**.

The National Ayush Mission inter-alia makes provision for the following:

- (i) Ayush Health & Wellness Centres
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii) Upgradation of existing standalone Government Ayush Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/ Construction of building for existing Ayush Dispensary (Rented/ dilapidated accommodation)/ Construction of building to establish new Ayush Dispensary in the area where there are no AYUSH facilities available
- (v) Setting up of upto 10/30/50 bedded integrated Ayush Hospitals
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals
- (vii) Ayush Public Health Programmes
- (viii) Behaviour Change Communication (BCC)
- (ix) Mobility support at State and District level
- (x) Ayush Gram
- (xi) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector
- (xii) Infrastructural development of Ayush Under-Graduate Institutions
- (xiii) Infrastructural development of Ayush Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses.

(d) Yes. The details of Year-wise funds allocated and utilized under NAM during the last five years and the current year is furnished in **Annexure II**.

**The State/UT-wise no. of approved Integrated Ayush hospitals**

<b>Sl. No.</b>	<b>State/UT</b>	<b>No. of approved Integrated Ayush hospitals</b>
1.	Andaman & Nicobar Islands	1
2.	Andhra Pradesh	2
3.	Arunachal Pradesh	2
4.	Assam	8
5.	Bihar	1
6.	Chandigarh	1
7.	Chhattisgarh	09
8.	Dadra and Nagar Haveli and Daman and Diu	00
9.	Delhi	00
10.	Goa	02
11.	Gujarat	01
12.	Haryana	01
13.	Himachal Pradesh	02
14.	Jammu & Kashmir	05
15.	Jharkhand	07
16.	Karnataka	03
17.	Kerala	05
18.	Ladakh	00
19.	Lakshadweep	01
20.	Maharashtra	04
21.	Manipur	11
22.	Madhya Pradesh	10
23.	Meghalaya	02
24.	Mizoram	02
25.	Nagaland	04
26.	Odisha	03
27.	Puducherry	02
28.	Punjab	02
29.	Rajasthan	06
30.	Sikkim	02
31.	Tamil Nadu	04
32.	Telangana	00
33.	Tripura	02
34.	Uttar Pradesh	26
35.	Uttarakhand	04
36.	West Bengal	02
	<b>Total</b>	<b>137</b>

**Annexure II**

**Year-wise funds allocated and utilized under NAM during the last five years and the current year:**

**(Rs. in crores)**

<b>Sr. No.</b>	<b>Year</b>	<b>Allocation (RE)</b>	<b>Utilization (AE)</b>
1	2018-19	504.43	456.49
2	2019-20	500.60	495.50
3	2020-21	400.00	397.71
4	2021-22	500.00	458.87
5	2022-23	643.80	549.15
6	2023-24	1200.00*(BE)	56.56 (As on 02 <sup>nd</sup> August, 2023)